



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Power Section) Civil Secretariat,  
Srinagar/Jammu

**Notification**  
**Srinagar, the 28<sup>th</sup> of August, 2017**

**SRO 356.-** In exercise of powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Sh Baldev Raj, Naib Tehsildar, Panthal to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdiction of District Reasi.

By order of the Government of Jammu and Kashmir.

S/d-  
( Abdul Majid Bhat)  
Secretary to Government,  
Department of L, J&PA.

**NO: LD (P) 2007/Reasi**

**Dated: - 28 -08-2017.**

Copy to the:-

1. Commissioner/ Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu .
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Reasi, This is with reference to your letter No.DM/Rsi /2021 dated-21-08-2017.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J& PA (w.7.s.c).
7. Concerned file.

  
28/8  
(Khursheed Ahmad Bhat)  
Deputy Legal Remembrancer,  
Department of LJ&PA

